

NOTIFICATION

In pursuance to the permission granted by the Honorable High Court of Karnataka in HCC No. 54/2019 dtd 03-03-2020 the e-filing for commercial cases, MVC, Crl. Misc. Cases is permitted at District court establishment of Udupi District, with immediate effect.

The advocates, litigant public may enroll themselves on the portal efiling.ecourts.gov.in/kar and make use of the facility.

In case of any difficulties or any queries kindly contact on the following e-mail id: comp.udupi@gmail.com



Prl District & Sessions Judge,
Udupi

PR. DISTRICT & SESSIONS JUDGE
UDUPI